

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 350 OF 2018 &
IA NO. 1191 OF 2018

Dated : 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

DNH Power Distribution Company Ltd.	Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) :	Ms. Swapna Seshadri
Counsel for the Respondent(s) :	Mr. Vishrov Mukerjee
	Ms. Raveena Dhamija
	Ms. Yashaswi Kant for R-2
	Mr. Anup Jain
	Mr. S. Rama
	Mr. Udit Gupta for R-3
	Ms. Ranjitha Ramachandran
	Mr. Shubham Arya
	Ms. Tanya Sareen for R-6

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **11.12.2019.**

(S.D. Dubey)
Technical Member
vt/pk

(Justice Manjula Chellur)
Chairperson